

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00763/2017

Thursday, this the 17th day of May, 2018

CORAM

**Hon'ble Mr. U.Sarathchandran, Judicial Member
Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

Venugopalan M, aged 56 years,
S/o Manian, Senior Accountant,
Office of the Accountant General, (A&E), Kerala,
Branch Thrissur,
Residing at: "Chaithram",
Chuduvalathoor, Shornur 679 221.

..... **Applicant**

(By Advocate – Mr. T.C. Govindaswamy)

V e r s u s

1. The Accountant General (A&E),
Kerala, Thiruvananthapuram – 695001.
2. The Deputy Accountant General,
Office of the Accountant General (A&E)
Kerala, Branch, Thrissur
Thrissur – 680 020.
3. Sri. Vinod K.P.
Senior Accountant,
Office of the Accountant General (A&E),
Kerala, Thiruvananthapuram 695039. **Respondents.**

(By Advocate – Mr.Mayankutty Mather for R.1 and 2)

This Original Application having been heard on 17.05.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr. U. Sarathchandran, Judicial Member:

Heard the learned counsel appearing on both sides.

2. Shri T.C.Govindaswamy, learned counsel for the applicant submits that

applicant is not pressing the O.A. He further submitted that the applicant may be given liberty to take up the matter before the respondents by filing appropriate representation.

3. O.A. is disposed of as withdrawn with liberty as prayed for. No order as to costs.

**(MR.E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

sj/*

List of Annexures of the applicant

Annexure A-1	-	True copy of the order bearing No.225 dated 15.09.2017, issued from the office of the 1 st respondent.
Annexure A-2	-	True copy of office order No.314 dated 19.08.2009, issued on behalf of the 1 st respondent.
Annexure A-3	-	True copy of letter bearing No.Admin/GL/AAO/TP-Review/ 2016-17 dated 17.03.2017, along with its enclosures.
Annexure A-4	-	True copy of letter dated 04.04.2017 submitted by the Association.
Annexure A-5	-	True copy of the new transfer policy circulated by the 1 st respondent as per office order No.354 dated 29.08.2017.

List of Annexures of the Respondents

Annexure R2(a)	-	True copy of the OM F.No.28034/9/2009-Estt (A) issued by Government of India, Ministry of Personnel, Public Grievances and Pensions, (Department of Personnel and Training.)
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